## PROFORMA FOR DECLARATION OF ASSETS (As On 31.03.2012)

	*	Name of Officer (In Factor of Birth  Present post held		०५ ।	08   \969 DG & CLASS-I		· · · · · · · · · · · · · · · · · · ·	E
	ſ	· · · · · · · · · · · · · · · · · · ·		lmmovabl	e Property		, , , , , , , , , , , , , , , , , , , ,	_
	Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		11	If not in own name, state in whose name held and his/her relationship to the Govt.Servant		How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired	
		Housing and other Buildings	Land		•			
_	1	2	3		4		5 .	
. <u>1</u>	Toxinship Seo 27, Teh-Anna DISTT. Raipur	FLAT-NO: F-3B BL-39/503	198 94.101 198 94.101 199 44.209 18.2012-4	ण- गानव पर्य	ī	F .	SELF FIMANCING SCHEMB, LEASE-DEE (House LOAN TOUT)	B

नाम पर जिता- पुत्रों हे समुद्धा । एक स्व अल्य होते भूम स नाम पर जिता- पुत्रों हे समुद्धा । एक स्व अल्य होते भूम स TIFRA, SIRGI ALOK 90.00 SAM TTI BILASPUR Movable Property (Valued Above 25,000/- of Rs.) Name of Articles

1. SCOOTER (ACTIVA)

23/8/10 - valued -44, 511) Rs.

2. CHEVROLET BEAT

ABHILASHA MIGHT ---

10/12/10- Valued-4,32,556) Rg. (SIX 26AN ASSX (ARIS) JAIL & Jewellary (Lump Sum)

CHRI T. D DATREY - (C. 11.

(House LOAN of THE)

Jewellary (Worth Rs.) लाभमा 150 gm. Valued. 4,50,000) Rg. (मनाहान है)

TLUI THER



	Nome	s/Debentures			
	Name of Issuing Company				
		Nos. of Shares			
			2		
	. •				
<del></del>	Life Insuranc	e Policy & Others	•		
	Name of Issuing Company	Tome, a Others			
146 5 4		Roog - 5 other 51, Premium AM Bund = 2635			
LIG POLICY N	0. 385775 7 1-100		2		
φ.	2022 92 42 43 hated-88	11 ROOB - 5 0 REA 51, PAR.	Tillm AM must -		
· 110 Dalies ale	20/00		-40 41 1000 H= 8630		
= CIC LOUGH NE	3.28650222 dated-2/5	109 100 0	(ब्यान्सान		
	0.386205559 Doled-2/2	1 2 3 GILLA 21 LEVELTA	um Argount Sings		
	Bank Deposites/Sec	urities & Investments	- 4.01 - 24 05		
	Name of Bank				
	Name of Bank	City			
			Amount		
	<i>J</i> .		2		
	**************************************	*	3		
avings Bank A/CS	स्टेर बेंग भोप दरिया	¥.	3		
avings Bank A/CS	रहर बेंद्र लोप इंडिया	KORBA	3		
evings Bank A/CS \	स्टेर बेंग्र भोप इंडिया	KORBA	3 X 30.000 Pa		
evings Bank A/CS \	स्टेर बेंगु जोप इंडिया	-	3 X 30.000 Pa		
PF CP	4	KORBA	3		
rixed Deposites avings Bank A/CS  PF  SSS	स्टेर बेंच ऑप इंडिया ************************************	-	3 70.000 Po 4,16,304.9		

In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date